NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1356/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES:

Gujarat Urja Vikas Nigam Limited

V/s.

Nitesh Co-generation Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

1. Aushtosh Crypter 3 Adv fer Poetitioner Poetitioner Poetitioner Poetitioner Isher Howari Asu for lespondent John Advance

ORDER C.P. 1356/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. From the side of the Petitioner, the Learned Counsel is seeking adjournment.
- However, from the side of the Respondent it is stated that, Reply will be 3. filed today. By consent adjourned to 21.12.2017.

Sd/-

BhaskaraPantula Mohan Member (Judicial) 14.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)